**FORM G**
**INVITATION FOR EXPRESSION OF INTEREST FOR BUXA DOOARS TEA CO. (INDIA) LTD. OPERATING IN MANUFACTURING OF TEA AT ALIPURDUAR, WEST BENGAL**

(Under sub-regulation (1) of regulation 36A of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

| SL. | RELEVANT PARTICULARS | |
|---|---|---|
| 1 | Name of the corporate debtor along with PAN & CIN/ LLP No. | **Buxa Dooars Tea Co. (India) Ltd.**<br>**PAN** – AABCT2459A<br>**CIN** - U15491WB1975PLC029843 |
| 2 | Address of the registered office | Om Palace Ram Krishna Sarani, Ashrampara, Siliguri, West Bengal, India, 734001 |
| 3 | URL of website | Not Available |
| 4 | Details of place where majority of fixed assets are located | Details of place where majority of fixed assets are located at:<br><br>1. **Kalchini Tea Estate:** Kalchini tea estate, Kalchini P.O., Alipurduar – 735217<br><br>2. **Raimatang Tea Estate:** Raimatang tea estate, Kalchini P.O., Alipurduar - 735217 |
| 5 | Installed capacity of main products/ services | As per the information available with the RP the installed capacity of main products/services is 36 lakhs Kgs (CTC tea) Per Annum |
| 6 | Quantity and value of main products/ services sold in last financial year | NIL |
| 7 | Number of employees/ workmen | As per the information available with the RP the number of employees/ workmen are 3,236 (apprx.) |
| 8 | Further details including last available financial statements (with schedules) of two years, lists of creditors are available at URL: | Details can be obtained by e-mailing at cirp.buxadooars@gmail.com/ kdutta.ip@gmail.com |
| 9 | Eligibility for resolution applicants under section 25(2)(h) of the Code is available at URL: | Details can be obtained by e-mailing at cirp.buxadooars@gmail.com/ kdutta.ip@gmail.com |
| 10 | Last date for receipt of expression of interest | 21-11-2026 |
| 11 | Date of issue of provisional list of prospective resolution applicants | 01-12-2026 |
| 12 | Last date for submission of objections to provisional list | 06-12-2026 |
| 13 | Date of issue of final list of prospective resolution applicants | 16-12-2026 |
| 14 | Date of issue of information memorandum, evaluation matrix and request for resolution plans to prospective resolution applicants | 21-12-2026 |
| 15 | Last date for submission of resolution plans | 20-01-2027 |
| 16 | Process email id to submit Expression of Interest | cirp.buxadooars@gmail.com |
| 17 | Details of the corporate debtor's registration status as MSME | UDYAM-WB-01-0001968 |




**Kanchan Dutta**
Resolution Professional
Buxa Dooars Tea Co. (India) Ltd. (Under CIRP)
IP Reg. No.: IBBI/IPA-001/IP-P00202/2017-18/10391
AFA Valid till: 31.12.2027
**Registered Address:**
Chatterjee International Centre, 14th Floor; Flat No-13A,
33A, J.L. Nehru Road, Kolkata - 700071, West Bengal
Email- cirp.buxadooars@gmail.com

**Place: Kolkata**
**Date: 06.11.2026**